

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3094/2018

Tuesday, this the 21st day of August, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Smt. Hardei, age 58 years
w/o late Shri Ganesh Ram
Present address: c/o Pramod Kumar
H.No.4/2857, Gali No.1A, Behari Colony
Shahdara Delhi – 110 032

Permanent address: Village Lalpur
PS University, District Bareily (UP)

..Applicant
(*Nemo*)

Versus

1. Union of India
Ministry of Railways
Through its Secretary
Rail Bhawan, New Delhi – 110 001
2. General Manager
North East Railway
Gorakhpur (UP) Pin 273001
3. Deputy Regional Manager
North East Railway, Izzat Ngaar
District Bareily (UP) PIN 243112

..Respondents

O R D E R (ORAL)

Mr. K.N. Shrivastava:

None for the applicant. It is noticed that on the previous date of hearing, i.e., 20.08.2018, there was no representation on behalf of the applicant. In view of this, it appears that the applicant has lost interest in

prosecuting this matter. Accordingly, the O.A. is dismissed for default of appearance and non-prosecution.

(S.N. Terdal)
Member (J)

August 21, 2018
/sunil/

(K.N. Shrivastava)
Member (A)